OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In pursuance of Delhi High Court Order No. 37/D-1/Gaz.IA/DHC/2025, dated 27.09.2025, all the NDPS Cases pending in the Court of Ms. Ekta Gauba Mann, Special Judge (NDPS), (Central) are hereby withdrawn and assigned to the Court of Mr. Virender Singh, Special Judge (NDPS)-02,(Central), for disposal in accordance with law, with immediate effect.

The Ahlmad of the transferor Court is directed to send the files/records/Proceedings immediately to the transferee court well before the next date of hearing fixed in the matter. The list of transferred cases be displayed outside the Court room so as to avoid any inconvenience to the public/litigants and lawyers.

(VIRENDER KUMAR BANSAL)

Principal District & Sessions Judge (HQs)

Delhi

No. 74096-74112 /1	F.3(4)/Gaz/2025
--------------------	-----------------

Dated:_____

Sub:- Cases transfer (NDPS Courts), Central.

Copy forwarded for information & necessary action to:

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Judicial Officers concerned.
- 3. The AO(J)/Branch In-Charge, Admn. Branch (I,II&III), Filing Branch (Central), E-Sewa-cum-Suvidha Kendra, Tis Hazari Courts, Delhi.
- 4. The PS/Reader to undersigned.
- 5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
- 6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
- 7/ The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
- 8. The R&I Branch (Central) for uploading LAYERS.

04.1000

Principal District & Sessions Judge (HQs)

Delhi